

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 228 of 2013

Dated : 20th September, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

M/s Jindal Power Ltd. Appellant(s)

Versus

**Chhattisgarh State Electricity Regulatory
Commission & Anr. Respondent(s)**

**Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Ranjitha Ramachandran**

**Counsel for the Respondent(s) : Ms. Swapna Seshadri with
Mr. Vivek (Rep.) for CSERC**

ORDER

Admit. Ms. Swapna Seshadri, the learned counsel takes notice on behalf of the Commission. Notice be issued to the other Respondents returnable on 24.10.2013. Dasti service is permitted. Registry is also directed to issue notice to the other Respondents.

Post the matter on **24.10.2013.**

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ss/ts